

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/111/2016
NAME OF THE PETITIONER(S) : B. Adi Narayana Reddy & another
NAME OF THE RESPONDENT(S) : Adarsh Estates Private Limited & 5 others
UNDER SECTION : 111, 397/398, 402 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Sai Vihar
M. Hari Shankar

Counsel for
Respondent

Sai V. L

ORDER

Counsel for the Petitioner present and submitted that Application under section 252 of the Companies Act, 2013 has been filed and prayed for more time. At request, time is enlarged. Put up on **31.10.2017 at 10.30 A.M.**

-Sd/-
MEMBER (TECHNICAL)
ghk

-Sd/-
MEMBER (JUDICIAL)